(c) the steps which Government have taken for speedy implementation of the scheme?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD): (a) to (c). The details in regard to the construction of Nirar Irrigation Project, of the Parambikulam Aliyar complex, on the basis of the decisions taken by the Chief Ministers of Kerala and Tamil Nadu in May, 1969, are being still worked out by the two State Governments.

# Sanction For Kadamparai Hydro Flectric Scheme, Coimbatore

10446. SHRI K. RAMANI: Will the Minister of IRRIGATION AND POWER be pleased to state :

- (a) whether it is a fact that the Kadamparai Hydro Electric Scheme of the P.A.P. Project in Coimbatore District has not yet been finalised and sanctioned;
  - (b) if so, the reasons therefor; and
- (c) the time by which it will be finalised and implemented?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD): (a) Yes, Sir.

(b) and (c). The scheme is under revision at present. The Tamil Nadu State Electricity Board have reported that the revised scheme is expected to be ready by June, 1970 and thereafter will be sent to the Central Water and Power Commission for processing.

## Skua Rocket Launched from the Thumba Rocket Launching Station

10447. SHRI BENI SHANKER SHARMA: Will the PRIME MINISTER be pleased to state:

- (a) whether a Skua rocket launched by the Launching station at Thumba failed to give any data from telemetry on the 15th April, 1970;
  - (b) if so, the reasons therefor :

- (c) whether another rocket was launched from that base on the 16th April, 1970;
  - (d) if so, the result thereof?

THE PRIME MINISTER, MINISTER OF FINANCE, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANN-ING (SHRIMATI INDIRA GANDHI): (a) and (b). Yes, Sir. The reason was failure of the payload which was supplied by Mullard Space Science Labora ory of UK. The failure might be due to :

- (i) failure of connection of transmitter in flight, or
- (ii) failure of transmitter itself, or
- (iii) failure of power supply.
- (c) and (d). Yes, Sir. The rocket and payload performance was very good and telemetry received signals upto 260 seconds. Ionospheric Data was collected in upward and downward legs.

## Import of American and British Films

#### 10448. SHRI K. N. PANDEY: SHRI JUGAL MONDAL:

Will the Minister of FOREIGN TRADE be pleased to state:

- (a) the number of parties who were permitted to import American and British films into India:
- (b) the names and addresses of the importers of foreign films into India and the amount of foreign exchange allotted to each importer during 1908-69, 1969-70, 1970-71; and
- (c) the names of the foreign films which have been exhibited by each importer in India during the above period?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE SHRI RAM SEWAK): (a) Under the bilateral arrangement entered into by the Government of India with the Motion Picture Export Association of America Inc., eight member companies of the Association are allowed to import American films. On the expiry of the arrangement with M/s Rank Film Distributors of India Ltd. in March, 1967, no films from U.K. are currently being imported.

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(b) A statement giving the names of the importers of foreign films is attached.

Written Answers

All earnings on films imported from U.S.A. are held under blocked accounts out of which Member Companies of Motion Picture Export Association of America Inc. taken together are allowed to repatriate Rs. 25 lakhs per annum. The earnings from import of Soviet films are utilised for covering expenses pertaining to import and exploitation of imported films, the balance amount, if any is credited to the nonconvertible Rupee account of the U.S.S.R.

(c) The information is being collected and will be laid on the Table of the House.

## Statement

Statement showing the names of the importers of foreign films:

- I. Importers of Films from U.S.A.
  - M/s Allied Artists of India Inc.
  - M/s Columbia Films of India Ltd.
  - M/s Metro Goldwyn Mayer India Ltd.
  - M/s 20th Century-Fox-Corpn. India Pvt. Ltd.
  - M/s Paramount Films of Iudia Ltd.
  - M/s United Artists Corporation.
  - M/s Universal Pictures India Pvt. Ltd.
  - M/s Warner Bros. Seven Arts (F.E.)
- II. Importers of tilms from U.S.S.R. M/s Sovexport film.

# Export of Bananas from Gujarat

10449. SHRI NARENDRA SINGH MAHIDA: Will the Minister of FOREIGN TRADE be pleased to state:

- (a) the value of bananas exported from Gujarat during the years 1965-66, 1966-67 and 1:68-69 year-wise :
- (b) whether it is a fact that the export thereof is declining; and
- (c) if so, the percentage thereof and the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHKI RAM SEWAK): (a) State-wise export statistics are not maintained.

(b) and (c). Do not arise.

## **Export of Textiles**

SHRI N. R. DEOGHARE: 10450. Will the Minister of FOREIGN TRADE be pleased to state :

- (a) whether it is a fact that the demand for the Indian Textiles is continuously declining in the foreign countries as a result of competition from Japanese textiles;
- (b) if so, the reasons for not meeting with the Japanese competition; and
- (c) the action which Government propose to take or are 'aking to make the Indian textiles more popular in foreign countries?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK): (a) No, Sir. Exports of cotton textiles during the last three years were as under :

	Value of exports of Cotton Textiles
	(Rs. crores)
1967	82.21
1968	95.05
1969	104.47

(b) and (c). Do not arise.

# Progress in Demarcation of Indo-Burma Border

10451. SHRI N. R. DEOGHARE: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the progress so far made in respect of the demarcation of the Indo-Burma border; and
- (b) the number of persons who consitute the Indian team ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) A total of 490 miles of demarcation work had been taken up in the field seasons 1968-69 and 1969-7(. Boundary pillars have been jointly set up along this length of the border, except seven pillars the exact location of which is under discussion.

(b) 251 persons including six gazetted officers constitute the Indian team for the demarcation field work.